

16


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : ZA 11/15
PETITION NUMBER : TP 121/16
NAME OF THE PETITIONER(S) : FINECORE CABLES PVT. LTD.
NAME OF THE RESPONDENT(S) : ANSARIKAT KALIMULLA SHERIFF
& OTHER
UNDER SECTION : TP 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
-------	---------------------------------------	---------------------------------------	-----------

01.	K. C. Venkatesh PCS	Applicant -date 7.1.2017	
-----	------------------------	-----------------------------	---

PCS for petitioner is present. Counsel for Respondents is present. Counsel for petitioner is directed to verify with the Registry about the application filed for impleading the legal heirs.

Posted to 07.02.2017.


MEMBER (J)


MEMBER (T)